

Annexure – 7 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020  
Name of the corporate debtor: M/s. Surya Exim Limited; Date of commencement of CIRP: 03.02.2021  
NCLT order C.P. (IB) No. 247/7/NCLT/AHM/2020 dated 03.02.2021  
List of creditors as on: 24.06.2021

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Commercial Tax	Office of the Assistant Commissioner of State Tax	N.A.	15.02.2021	3685132	2637229	Section 5(21) IBC, 2016	N/A	N/A	No	N/A	N/A	N/A	1047903.00	0.00	
2	Income Tax Department (TDS Range, TDS Circle)	Ministry of Finance	N.A.	19.02.2021	89810	89810	Section 5(21) IBC, 2016	N/A	N/A	No	N/A	N/A	N/A	0.00	0.00	
3	Assessment and Collection Department	Asstt. Assessor & Collector (Octroi) Mr. Raju Kathe	N.A.	16.02.2021	30498	30498	Section 5(21) IBC, 2016	N/A	N/A	No	N/A	N/A	N/A	0.00	0.00	
4	Deputy Commissioner of Customs		N.A.	07.06.2021	13,49,906	1	Section 5(21) IBC, 2016	N/A	N/A	No	N/A	N/A	N/A	0.00	1349905.00	
		<b>TOTAL</b>			<b>5155346</b>	<b>2757538</b>								<b>1047903.00</b>	<b>1349905</b>	